

COURT NO. 31**THE HONOURABLE JUSTICE B.R.MADHUSUDHAN RAO**

To be heard on Tuesday the 25th day of August 2026(AT 10:30 AM - HYBRID MODE) NOTE - For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>

(BAIL PETITIONS)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR WITHDRAWAL</u>					
1	CRLA/574/2025	Banoth Srinu Vs State of Telangana	MD IQBAL ALI JAVID	PUBLIC PROSECUTOR	SANGAREDDY R1 APP BY P.P R2 SERVED MEMO FILED VIDE USR 57859/2025 NOTICE SERVED TO THE MOTHER OF VICTIM RECEIVED. PAPER BOOK IS PLACED IN THE BUNDLE
<u>INTERLOCUTORY(FRESH BAIL PETITIONS)</u>					
2	CRLP/13868/2026	Shaik Irfan @ Irfan Vs The state of Telangana	G M RAVI KUMAR	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
3	CRLP/13892/2026	A-2 Kamlesh Vs The State of Telangana	POTHAMSHETTI MANOJ KUMAR	PUBLIC PROSECUTOR	RANGA REDDY
4	CRLP/13894/2026	Muhammad Ziyad Vs The State of Telangana	B MURALIDHAR	PUBLIC PROSECUTOR	KHAMMAM
5	CRLP/13902/2026	Gunakala Suresh Vs State of Telangana,	K DURGA PRASAD	PUBLIC PROSECUTOR	KHAMMAM
6	CRLP/13925/2026 IA 1/2026(INTERIM BAIL PETITION)	MAHENDRA AGARWAL Vs THE STATE OF TELANGANA	DHARMESH D.K.JAISWAL	PUBLIC PROSECUTOR	RANGA REDDY
7	CRLP/13926/2026	Vatti Mukesh Vs The State of Telangana	CHALAKANI VENKAT YADAV	PUBLIC PROSECUTOR	SURYAPET
8	CRLP/13928/2026	Akula Nagesh Vs The State of Telangana	ANUGANTI PRANEETH	PUBLIC PROSECUTOR	JAGTIAL
9	CRLP/13930/2026	Vatti Mukesh, Vs The State of Telangana,	CHALAKANI VENKAT YADAV	PUBLIC PROSECUTOR	SURYAPET
10	CRLP/13931/2026	Angothu Jethya Vs The State of Telangana	RAPOLU BHASKAR	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
11	CRLP/13935/2026	Vatti Sai Ganesh, Vs The State of Telangana,	CHALAKANI VENKAT YADAV	PUBLIC PROSECUTOR	SURYAPET
12	CRLP/13936/2026	Vatti Sai Ganesh Vs The State of Telangana	CHALAKANI VENKAT YADAV	PUBLIC PROSECUTOR	SURYAPET
13	CRLP/13937/2026	Sumit Bipari Vs The State of Telangana	ANGOTHU NEHRU	PUBLIC PROSECUTOR	SANGAREDDY

14	CRLP/13940/2026	Mittapalli Akshaya, Vs The State of Telangana	VSRMV PRASAD SANAKA	PUBLIC PROSECUTOR	HYDERABAD
15	CRLP/13942/2026	Attapura Bharath Reddy Vs The State of Telangana	LAKKIREDDY LOKESH REDDY	PUBLIC PROSECUTOR	RANGA REDDY
16	CRLP/13943/2026	Bikash Haldar, Vs The State of Telangana	SHAIKH MOHAMMED RIZWAN AKHTAR	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDE M
17	CRLP/13944/2026	Kadiyam Susan Iashwarya David Luther Cronelious K Vs The State of Telangana	U V SURESH KUMAR	PUBLIC PROSECUTOR	RANGA REDDY
18	CRLP/13952/2026	Shaik Faheem Vs The State of Telangana	CH JANARDHAN REDDY	PUBLIC PROSECUTOR	HYDERABAD
19	CRLP/13953/2026	Mohd. Ibrahim Vs The State Of Telanaana	CH JANARDHAN REDDY	PUBLIC PROSECUTOR	HYDERABAD
<u>FOR REOPENING</u>					
20	CRLP/15916/2025 IA 1/2025(Stay Petition)	M.Venkateswarlu Vs The State of Telangana	P V RAMANA	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDE M MEMO PROOF OF SERVICE FILED USR 4454/2026
<u>FOR ADMISSION</u>					
21	TRCRLP/102/2026 IA 1/2026(Stay Petition)	Santhosh Bathini Vs The State of Telangana	SRINIVASA SRIKANTH	PUBLIC PROSECUTOR	JAGTIAL
22	CRLRC/827/2026 IA 1/2026(Suspension Petition)	Sri. Eeda Muralinath Vs Smt. Renukasree @ Madhurima	G VIJAY SINGH	PUBLIC PROSECUTOR (R3)	HYDERABAD
23	CRLRC/828/2026 IA 1/2026(Direction Petition)	Smt. V. Sridevi Vs The State of Telangana	K SRI DEVI	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
24	CRLRC/829/2026 IA 1/2026(Set Aside Petition)	Faisal Bin Sayeed @ Khaleefa Vs The State of Telangana	M SALEEM	PUBLIC PROSECUTOR	HYDERABAD
25	CRLRC/830/2026 IA 1/2026(Suspension Petition)	MAHENDRA AGARWAL Vs THE STATE OF TELANGANA	DHARMESH D.K.JAISWAL	PUBLIC PROSECUTOR	RANGA REDDY
26	CRLA/983/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Dispense with Petition) IA 3/2026(Suspension Petition)	Rajesh Ramu Mandal Vs The State of Telangana	G ANIL KIRAN KUMAR	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
27	CRLA/984/2026 IA 1/2026(Leave Petition) IA 2/2026(Condone Delay Petition)	The State of Telangana Vs Mudimugula Rajesham,	PUBLIC PROSECUTOR		MANCHERIAL
28	CRLA/985/2026 IA	Vellurukatta Sandeep Kumar Vs	CH RAVINDER	PUBLIC PROSECUTOR	KARIMNAGAR

	1/2026(Suspension Petition)	The State of Telangana			
29	CRLA/987/2026 IA 1/2026(Suspension Petition)	D. Mallesh Vs The State of Telangana	KHAJA VIZARATH ALI	PUBLIC PROSECUTOR	HYDERABAD
30	CRLA/988/2026 IA 1/2026(Bail (u/s 389(1)))	Ravirala Laxminarayana, Vs State of Telangana,	APURVA M GOKHALE	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDE M
31	CRLA/991/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Dispense with Petition) IA 3/2026(Bail (u/s 389(1)))	Sampangi Shiva Vs The State of Telangana	SAMEENA BAZMOUL	PUBLIC PROSECUTOR	RANGA REDDY
32	CRP/2615/2026 IA 1/2026(Stay Petition)	Smt.Jarupula Dhanamma Vs Sri.T.Krishna Rao	C KUMAR		MEDAK
<u>REGULAR BAIL PETITIONS</u>					
33	CRLP/9037/2026 IA 1/2026(Condone Delay in Rep) CRLP/8908/2026	Shri Mohammed Ibrahim, Vs The Senior Intelligence Officer, Directorate of Revenue Intelligence,	MD FASIUDDIN	DOMINIC FERNANDES (senior standing counsel for CBIC)	RANGA REDDY Counter Affidavit CRLPUSR 2026/67049 Written Arguments CRLPUSR 2026/74434 MEMO CRLPUSR 2026/102383 Additional Material Paper CRLPUSR 2026/99829 Additional Material Paper CRLPUSR 2026/76683
34	CRLP/8908/2026 IA 1/2026(Condone Delay Petition)	SHRI MOHAMMED RASHEED Vs THE SENIOR INTELLIGENCE OFFICER,	MD FASIUDDIN	DOMINIC FERNANDES	RANGA REDDY counter filed on 23/06/2026 by dominic fernandes Additional Material Paper CRLPUSR 2026/69031 MEMO CRLPUSR 2026/102381 Additional Material Paper CRLPUSR 2026/91734 Additional Material Paper CRLPUSR 2026/76682 Written Arguments CRLPUSR 2026/74441 Written Arguments CRLPUSR 2026/69032
35	CRLP/9082/2026 CRLP/9556/2026 CRLP/9559/2026 CRLP/9851/2026 CRLP/9853/2026 CRLP/9869/2026	Korra Praveen Kumar , Vs The State of Telangana,	CHEKKA RAJKUMAR	PUBLIC PROSECUTOR	RANGA REDDY

CRLP/9870/2026

36	CRLP/9556/2026	RAJEYA KHARA@ RAJESH , Vs THE STATE OF TELANGANA,	CHEKKA RAJKUMAR	PUBLIC PROSECUTOR	RANGA REDDY
37	CRLP/9559/2026	BINGU KHARA Vs THE STATE OF TELANGANA,	CHEKKA RAJKUMAR	PUBLIC PROSECUTOR	RANGA REDDY
38	CRLP/9851/2026	KANDELA CHINA BABU Vs THE STATE OF TELANGANA	CHEKKA RAJKUMAR	PUBLIC PROSECUTOR	WARANGAL
39	CRLP/9853/2026	KRUSNA HANTAL Vs THE STATE OF TELANGANA	CHEKKA RAJKUMAR	PUBLIC PROSECUTOR	WARANGAL
40	CRLP/9869/2026	HANTHALA SANNU Vs THE STATE OF TELANGANA	CHEKKA RAJKUMAR	PUBLIC PROSECUTOR	WARANGAL
41	CRLP/9870/2026	HANTAL SANYASI , Vs THE STATE OF TELANGANA,	CHEKKA RAJKUMAR	PUBLIC PROSECUTOR	WARANGAL
42	CRLP/11279/2026	Mintu Vs The State of Telangana	MOHAMMED GHOUSE PASHA	PUBLIC PROSECUTOR	HYDERABAD
43	CRLP/11323/2026 CRLP/10803/2024 CRLP/10877/2024 CRLP/11467/2026	Suresh Maruti Ralamale alias Suresh Maruthi Patil Vs State of Telangana	P PRABHAKAR REDDY	PUBLIC PROSECUTOR	RANGA REDDY
44	CRLP/10803/2024	SURESH MARUTI RALAMALE @ SURESH MARUTHI PATIL Vs STATE OF TELANGANA	P PRABHAKAR REDDY	PUBLIC PROSECUTOR	-
45	CRLP/10877/2024	SUNIL KHOSLA Vs STATE OF TELANGANA	P PRABHAKAR REDDY	PUBLIC PROSECUTOR	-
46	CRLP/11467/2026	SUNIL KHOSLA Vs STATE OF TELANGANA	P PRABHAKAR REDDY	PUBLIC PROSECUTOR	RANGA REDDY
47	CRLP/11617/2026 IA 1/2026(Implead Petition)	Sri. Dandla Ganesh @ Dandugula Ganesh Vs The State of Telangana	ROYYALA THIRUPATHAIAH	PUBLIC PROSECUTOR SHAIKH MOHAMMED RIZWAN AKHTAR	RANGA REDDY
48	CRLP/11638/2026	Basava Jaganadham Vs State of Telangana	KASIREDDY MOHAN CHANDRA HAS	PUBLIC PROSECUTOR	SANGAREDDY
49	CRLP/12126/2026	Onuoha Blessing @ Joana Gomes @ Jo, Vs The State of Telangana,	MUDUMBA LAXMI	PUBLIC PROSECUTOR	RANGA REDDY
50	CRLP/12717/2026	Nekkanti Srinivas @ Baba @ Srinivas Choudary @Babareth @ Abdul Rahaman @ Rehman Kashim Sheik Vs The State of Telangana	P PRABHAKAR REDDY	PUBLIC PROSECUTOR	RANGA REDDY
51	CRLP/12863/2026	Emandi Somesh Vs State of Telangana	INDIRA	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
52	CRLP/12941/2026 IA 1/2026(Implead Petition)	Chakka.Surendra Kumar Vs State of Telangana	B DEVADAS	PUBLIC PROSECUTOR SURESH GOUD BALASANI	HYDERABAD J.BIKSHA RAO

53	CRLP/12979/2026	RITHWIK @ NARENDER @ TAMIL Vs The State of Telangana	UMESH SINGH	PUBLIC PROSECUTOR	HYDERABAD
54	CRLP/13037/2026	Byrisetti Bhargav, Vs The State of Telangana	RAMAKRISHNA CHOWDARY K	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDE M
55	CRLP/13060/2026 IA 1/2026(Implead Petition)	Rudrakshi Narasimha (A-6) Vs The State of Telangana	V YADU KRISHNA SAINATH	PUBLIC PROSECUTOR DARSHANAM SWARNALATHA	NALGONDA
56	CRLP/13147/2026 IA 1/2026(Implead Petition)	Rudrakshi Mahesh Vs The State of Telangana	V YADU KRISHNA SAINATH	PUBLIC PROSECUTOR DARSHANAM SWARNALATHA	NALGONDA
57	CRLP/13154/2026	Mohammed Majeed Vs The State of Telangana	SYED AHMED	PUBLIC PROSECUTOR	HYDERABAD
58	CRLP/13166/2026	Mohammad Rehman Vs The State of Telangana	D SATYANARAYANA	PUBLIC PROSECUTOR	HYDERABAD
59	CRLP/13218/2026	Thati Guru Prasad @ Guru @ Prasad Vs The State of Telangana	P ANIMI REDDY		HYDERABAD
60	CRLP/13242/2026	Furkan @ Mahesh Vs The State of Telangana	SANJEEVA REDDY GARLAPATI	PUBLIC PROSECUTOR	NALGONDA
61	CRLP/13422/2026	G. Vishnu Sai Vs The State of Telangana	Y KRISHNA MOHAN RAO	PUBLIC PROSECUTOR	HYDERABAD
62	CRLP/13488/2026	Panuganti Narender Babu Vs The State of Telangana	KOMMU RAJASHEKAR	PUBLIC PROSECUTOR	NAGARKURN OOL
63	CRLP/13502/2026	Komangula.Manjunath Vs The State of Telangana	SAPAVAT SREENIVAS	PUBLIC PROSECUTOR	SANGAREDD Y
64	CRLP/13509/2026	Rathod Ravinder alias Ravi Vs The State of Telangana	J SUNITHA	PUBLIC PROSECUTOR	HYDERABAD
65	CRLP/13510/2026	Manchala Pranith Kumar Vs The State of Telangana	N MANOHAR	PUBLIC PROSECUTOR	KAMAREDDY
66	CRLP/13511/2026	Maram Bhanu Kumar Vs The State Of Telangana	POTTALA RUDRA THEJ	DOMINIC FERNANDES (senior standing counsel for CBIC)	MEDCHAL- MALKAJGIRI
67	CRLP/13512/2026	Gurram Lingaiah Vs The State of Telangana	KURITI VIJAYA PREM SWAMI NAIDU	PUBLIC PROSECUTOR	NALGONDA
68	CRLP/13513/2026	Mr. Dinesh Takur Vs The State of Telangana	M SIRISHA RANI	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
69	CRLP/13586/2026	Mr. Simhadri Anil Vs	KANDURI KOUSHIK	PUBLIC PROSECUTOR	HYDERABAD

State of Telangana

70	CRLP/13695/2026	MUDHIGONDA ESHWAR Vs THE STATE OF TELANGANA	V RAMCHANDER GOUD	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
71	CRLP/13731/2026	Mohammad Touseef Ahmed, Vs The State of Telangana,	K SATISH CHAKRAVARTHY	PUBLIC PROSECUTOR	HYDERABAD
72	CRLP/13842/2026	Kasarla Surender Reddy Vs The state of Telangana	KALLU NISHWITHA		SURYAPET
<u>FOR ORDERS OF COURT</u>					
73	CRLRC/720/2025	Smt.Ashraf Begum Vs The State of Telangana,	MD SHAIK HUSSAIN	PUBLIC PROSECUTOR	HYDERABAD (IN IA SR 81965/2025)
74	CRLRC/967/2025	Smt.Ashraf Begum Vs The State of Telangana	MD SHAIK HUSSAIN	PUBLIC PROSECUTOR B YUVRAJ (R5) B YUVRAJ (R6) B YUVRAJ (R2) B YUVRAJ (R3) B YUVRAJ (R4) B YUVRAJ (R7)	HYDERABAD NOTE:R2 TO R7 VAKALATH FILED BY B.YUVRAJ (9414). MEMO PROOF OF SERVICE FILED USR 6387/2026 ,(IN IA SR 81964/2026)
<u>INTERLOCUTORY (RELAXATION OF CONDITION)</u>					
75	CRLP/9777/2021 IA 1/2026(Relaxation Petition)	CA.ANZAR Vs DIRECTORATE OF ENFORCEMENT	M P KASHYAP	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD MEMO PROOF OF SERVICE FILED USR NO 41897/22. COUNTER AFFIDAVIT FILED USR 42842/2022. COUNTER AFFIDAVIT FILED USR 42847/2022. COUNTER AFFIDAVIT FILED USR 74211/2022. MEMO OF APPEARANCE FILED BY M/S V. RAMAKRISHN A REDDY (24307)
76	CRLP/11606/2023 IA 1/2026(Relaxation Petition)	D.SIVA SHANKAR REDDY Vs The Sate of Telangana	ENUGANTI SUDHANSHU RAO	SPL PP FOR CBI TEKURU SWETCHA (R2)	HYDERABAD COUNTER AFFIDAVIT FILED USR 120562/23. MEMO FILED USR 8208/2024. Counter Affidavit CRLPUSR 2026/90316 counter CRLPUSR 2026/90375
77	CRLP/7619/2026 IA 1/2026(Relaxation Petition)	Jamalapuram Ramanarsimha Rao, Vs The State of Telangana, Rep.	P SREE RAMYA	T BALA MOHAN REDDY(SC FOR ACB SPL PP TS)	WARANGAL

by Anti-Corruption Bureau,

78	CRLP/11280/2026 IA 1/2026(Relaxation Petition)	Thantipudi Hemasri Vs The State of Telangana	G ANIL KIRAN KUMAR	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
79	CRLP/11601/2026	Ugwu Ikechukwu alias Emma alias Gaelle alias Musungay Ntumba alias John Cole, alias Arnold alias Roy Vs The State of Telangana	MUDUMBA LAXMI	PUBLIC PROSECUTOR	RANGA REDDY

INTERLOCUTORY (CANCELLATION OF BAILS)

80	CRLP/7751/2026	The State of Telangana through the Station House Officer, Habeebnagar P.S., Vs Sakat Kunjilal,	PUBLIC PROSECUTOR	ABDUL AZAM KHAN (R2)	HYDERABAD PROOF OF SERVICE NOT FILED TILL DATE 29/06/2026 counter CRLPUSR 2026/84484
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COURT NO. 31

THE HONOURABLE JUSTICE B.R.MADHUSUDHAN RAO

To be heard on Tuesday the 25th day of August 2026(AFTER BAIL PETITIONS)

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
FOR ADMISSION					
81	CRLRC/981/2025 IA 2/2026(Extension Petition) IA 5/2026(Vacate Stay Petition) IA 6/2026(Cancelation of Bail)	E. Shiva Kumar Vs The State of Telangana	GUDI SATYANARAYANA	PUBLIC PROSECUTOR Smt. E. Suvarnalatha(PARTY IN PERSON)(R2) PARTY IN PERSON	HYDERABAD memo filed usr 153068/2025. counter affidavit filed usr 7326/2026.
82	CRLP/13338/2025 IA 1/2025(Stay Petition)	Sri.Kondakalla Srikanth Reddy, Vs The Sate of Telangana	J VENUDHAR REDDY	PUBLIC PROSECUTOR	HYDERABAD MEMO FILED USR NO 128116/2025 MEMO FILED USR 133275/2025. MEMO CRLPUSR 2026/100421 MEMO FILED USR NO 137012/25
83	CRLP/14435/2025 IA 1/2025(Stay Petition) IA 1/2026(Stay Petition)	Koona Venkata Abhijeet Vs The State of Telangana,	T SURYA SATISH	PUBLIC PROSECUTOR	HYDERABAD MEMO PROOF OF SERVICE FILED USR NO 130305/25
84	CRLP/16309/2025 IA 2/2025(Stay Petition)	Faheem Hussain Vs The State of Telangana	MOHAMMAD ADNAN	PUBLIC PROSECUTOR S M VENKATESHAM (R2)	HYDERABAD MEMO OF PROOF OF SERVICE FILED USR 3209/2026 MEMO filed CRLPUSR 2026/62781
85	CRLRC/38/2026 IA 1/2026(Suspension Petition) CRLRC/41/2026 CRLRC/47/2026	The State of Telangana Through the Authorized Officer And Forest Divisional Officer at Nizamabad, Vs Megavath Premdas,	PUBLIC PROSECUTOR	LAKSHMAN GOUD PULIJALA	NIZAMABAD MEMO PROOF OF SERVICE FILED USR 8956/2026. COUNTER AFFIDAVIT FILED USR 28430/2026.
86	CRLRC/41/2026 IA 1/2026(Suspension Petition)	THE STATE OF TELANGANA Vs MANGANI VENKATI	PUBLIC PROSECUTOR	LAKSHMAN GOUD PULIJALA	NIZAMABAD MEMO PROOF OF SERVICE FILED USR 8960/2026. COUNTER AFFIDAVIT FILED USR 28431/2026.

87	CRLRC/47/2026 IA 1/2026(Suspension Petition)	THE STATE OF TELANGANA Vs INDRAVATH SUDARSHAN	PUBLIC PROSECUTOR	LAKSHMAN GOUD PULIJALA	NIZAMABAD MEMO PROOF OF SERVICE FILED USR 8961/2026. COUNTER AFFIDAVIT FILED USR 28432/2026.
88	TRCRLP/56/2026 IA 1/2026(Stay Petition) IA 2/2026(Stay Petition)	P.Srinivasulu Reddy, Vs The State of Telangana	CHAVALI RAMANAND	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI PROOF OF SERVICE NOT FILED TILL DATE 08/06/2026 MEMO TRCRLPUSR 2026/62729 MEMO TRCRLPUSR 2026/103280
89	TRCRLP/78/2026 IA 1/2026(Stay Petition)	Meesala Padma, Vs The State of Telangana,	BASETY KARTHIK	PUBLIC PROSECUTOR PRANATHI REDDY L (R4) PRANATHI REDDY L (R3) PRANATHI REDDY L (R5) PRANATHI REDDY L (R2)	HYDERABAD PROOF OF SERVICE NOT FILED TILL DATE 13/07/2026 Counter Affidavit TRCRLPUSR 2026/85537 MEMO TRCRLPUSR 2026/85661
90	CRLRC/751/2026 IA 1/2026(Suspension Petition)	PALEM INDRASENA REDDY Vs THE STATE OF TELANGANA,	AZIM PARBATANI	PUBLIC PROSECUTOR G RAVI CHANDRAN (R2)	HYDERABAD R2-VAKALAT FILED VIDE USR NO.92720/202 6 BY G. RAVICHANDR AN MEMO(PROO F OF SERVICE) FILED VIDE USR NO.92892/202 6 BY Mr. AZIM PARBATANI
91	CRLRC/792/2026 IA 1/2026(Stay Petition)	Marapelli Satheesh Vs The State of Telangana	Dr. RAVI KUMAR N	PUBLIC PROSECUTOR	SURYAPET MEMO FILED VIE USR NO.101268/20 26 BY Dr. N RAVI KUMAR
92	CRLRC/795/2026 IA 1/2026(Stay Petition)	Mr.Taduri John, Vs The State of Telangana,	K ANOOP KUMAR	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
93	CRLRC/825/2026 IA 1/2026(Suspension Petition)	MAHENDRA AGARWAL Vs THE STATE OF TELANGANA	DHARMESH D.K.JAISWAL	PUBLIC PROSECUTOR	RANGA REDDY MEMO FILED VIDE USR 103869/2026
94	CRLA/878/2026 IA 2/2026(Suspension Petition)	Abdul Sufiyan Vs The State of Telangana	SYED HASSAN BIN TAHER	PUBLIC PROSECUTOR	HYDERABAD

INTERLOCUTORY

95	CRLA/127/2026 IA 2/2026(Additional Grounds Petition) IA 5/2026(Extension Petition)	Kethavath Praveen Kumar Vs The State of Telangana	M AMARNATH	PUBLIC PROSECUTOR	KHAMMAM
<u>FOR EXTENSION OF TIME</u>					
96	CRLP/7928/2025 IA 1/2026(Extension Petition)	Islavath Rajaram Vs The State of Telangana	VEROSE SANJANA	PUBLIC PROSECUTOR VIJAY ASHRIT (R2)	MAHABUBAB AD
<u>FOR ADMISSION</u>					
97	CRLA/286/2026 IA 2/2026(Suspension Petition) IA 3/2026(Suspension Petition)	Jadav Bansilal @ Rathod Bansilal, Vs The State of Telangana,	N SAILESH NAIK	PUBLIC PROSECUTOR	SANGAREDDY
98	CRLA/936/2026 IA 1/2026(Bail (u/s 389(1)))	Balbar Adhikari alias Bikas Chatri alias Vikas Vs The State of Telangana	C HARI PREETH	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
99	CRLA/964/2026 IA 1/2026(Bail (u/s 389(1)))	Mandala @ Mandula Raju @ Rajesh Vs The State of Telangana	D BHASKAR REDDY	PUBLIC PROSECUTOR	JAGTIAL
<u>ON REMAND FROM SUPREME COURT</u>					
100	CRLP/5566/2025 CRLP/5567/2025	Vignesh, Vs The State of Telangana	M/S MZM LEGAL HYDERABAD LLP	PUBLIC PROSECUTOR	HYDERABAD
101	CRLP/5567/2025	ANUPAM MITTAL Vs THE STATE OF TELANGANA	M/S MZM LEGAL HYDERABAD LLP	PUBLIC PROSECUTOR	HYDERABAD
<u>ADMISSION (FIR Quash)</u>					
102	CRLP/14805/2025 IA 1/2025(Stay Petition)	Gangaraboina Krishna Vs The State of Telangana	R PAVAN REDDY	PUBLIC PROSECUTOR	MAHABUBAB AD
103	CRLP/16742/2025 IA 1/2025(Stay Petition)	Dr G. Srinubabu Vs The State of Telangana	VEDULA CHITRALEKHA	PUBLIC PROSECUTOR	HYDERABAD MEMO FILED USR 9603/2026 MEMO FILED USR 29531/2026 PROOF OF SERVICE FILED USR 56974/26
<u>ADMISSION (Chargesheet Quash)</u>					
104	CRLP/1300/2025 IA 1/2025(Stay Petition) CRLP/1550/2025	Dr. V. Suresh Babu Vs The State of Telangana	K MADHUSUDHAN REDDY	PUBLIC PROSECUTOR MUKKERA SAHITHI SRI KAVYA (R2)	RANGA REDDY Memo Proof of Service CRLPUSR /21559 /2025
105	CRLP/1550/2025 IA 1/2025(Stay Petition)	DR. T. VIJAYA KUMAR Vs THE STATE OF TELANGANA	K MADHUSUDHAN REDDY	PUBLIC PROSECUTOR MUKKERA SAHITHI SRI KAVYA (R2)	RANGA REDDY Memo Proof of Service CRLPUSR /21557 /2025 Additional Material Paper CRLPUSR 2026/104920

106	CRLP/2768/2025 IA 1/2025(Dispense with Petition) IA 2/2025(Stay Petition)	M. Rama rameswar Reddy Vs The State of Telangana	NALLA MUKUNDA REDDY	PUBLIC PROSECUTOR	HYDERABAD PROOF OF SERVICE FILED USR 25091/25.
107	CRLP/3487/2025 IA 1/2025(Stay Petition)	Kakarlapudi Siva Kumar Raju Vs The State of Telangana.	V ROOPESH KUMAR REDDY	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI memo proof of service filed usr 27177/2026
108	CRLP/5714/2025 IA 1/2025(Dispense with Petition) IA 2/2025(Stay Petition)	Puranam Krishna Chaitanya Vs The State of Telangana	M/S HARSHEET REDDY LAW FIRM	PUBLIC PROSECUTOR	HYDERABAD
109	CRLP/5719/2025 IA 1/2025(Dispense with Petition) IA 2/2025(Stay Petition)	Gadde Jaipal Reddy Vs The State of Telangana	M/S HARSHEET REDDY LAW FIRM	PUBLIC PROSECUTOR	HYDERABAD
110	CRLP/6211/2025 IA 1/2025(Stay Petition)	Abdul Latheef Vs The State of Telangana	VADAPALLY AGNI KUMAR	PUBLIC PROSECUTOR	NALGONDA Memo Proof of Service CRLPUSR 2026/91293
111	CRLP/6451/2025 IA 2/2025(Stay Petition) IA 1/2026(Amendment Petition)	Mrs.Damera Suvatha @Sonar Suvatha Vs State of Telangana	M DAS MOHAPATRA	PUBLIC PROSECUTOR	HYDERABAD MEMO PROOF OF SERVICE FILED USR NO 78426/2025 MEMO PROOF OF SERVICE FILED USR NO 78426/2025 MEMO FILED USR 58527/26
112	CRLP/8819/2025 IA 2/2025(Stay Petition)	Gosiya Raju@Rajubhaikarshan Vs The State of Telangana	SOMAVARAPU SATYANARAYANA	PUBLIC PROSECUTOR	SANGAREDD Y
113	CRLP/9370/2025 IA 1/2025(Stay Petition)	Adluri Anuradha, Vs The State of Telangana,	BOKKA VENKATA SURYA PRAKASA RAO	PUBLIC PROSECUTOR K MALLIKARJUN (R2)	RANGA REDDY MEMO PROOF OF SERVICE FILED USR NO 86356/2025
114	CRLP/9943/2025	Jala Raju Vs The State of Telangana	T CHANDRA SHEKAR	PUBLIC PROSECUTOR	HYDERABAD
115	CRLP/10186/2025 IA 2/2025(Stay Petition)	Ravi Jhansi Lakshmi Vs State of Telangana,	SRICHARAN TELAPROLU	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI MEMO PROOF OF SERVICE FILED USR NO 86858/2025

116	CRLP/11256/2025 IA 2/2025(Stay Petition) IA 1/2026(Implead Petition)	Kotakonda Nagaraju, Vs The State of Telangana,	RAPOLU BHASKAR	PUBLIC PROSECUTOR KAVADI NARESH KAVADI NARESH (R2)	KARIMNAGAR MEMO PROOF OF SERVICE FILED USR 101314/2025. Counter Affidavit CRLPUSR 2026/92507
117	CRLP/11285/2025 IA 2/2025(Stay Petition) IA 1/2026(Implead Petition)	Kotakonda Sunil Kumar Vs The State of Telangana	RAPOLU BHASKAR	PUBLIC PROSECUTOR KAVADI NARESH KAVADI NARESH (R2)	KARIMNAGAR MEMO PROOF OF SERVICE FILED USR 101317/2025. Counter Affidavit CRLPUSR 2026/92506
118	CRLP/11725/2025 IA 1/2025(Stay Petition)	Dr. Tejas Shah @ Tejas Kirtikumar Shah Ph.D, Vs The State of Telangana	MAHMOOD KHAN	PUBLIC PROSECUTOR	HYDERABAD
119	CRLP/12016/2025 IA 2/2025(Suspension Petition)	Badavath Naresh Vs Banoth @ Badavath Jyothi	ARVIND KUMAR KATA	B BALAJI PUBLIC PROSECUTOR (R2)	MAHABUBAB AD
120	CRLP/12284/2025 IA 1/2025(Stay Petition)	Macherla Laxmi Vs The State of Telangana,	R S SRAVAN KUMAR	PUBLIC PROSECUTOR MOHD SADIQ ALI (R2)	JAYASHANKA R BHUPALPALL Y MEMO PROOF OF SERVICE FILED USR 110194/2025.
121	CRLP/12460/2025 IA 1/2025(Stay Petition)	Ega Naveen, Vs The State of Telangana,	ANUGU SANJEEVA REDDY	PUBLIC PROSECUTOR NAGULA NIKHIL GOUTHAM (R2)	RANGA REDDY MEMO PROOF OF SERVICE FILED USR 112188/2025.
122	CRLP/14197/2025 IA 2/2025(Stay Petition)	K .Sayaji Rao Vs The State of Telangana	V V N NARAYANA RAO	PUBLIC PROSECUTOR DHARMENDER SINGH (R2)	HYDERABAD MEMO FILED USR NO 134286/25 COUNTER FILED USR 14946/2026
123	CRLP/14225/2025 IA 1/2025(Stay Petition)	N.Ram Gopal, Vs The State of Telangana,	JAKKA SRINIVASA RAO	PUBLIC PROSECUTOR T AVINASH (R2)	RANGA REDDY
124	CRLP/16267/2025 IA 1/2025(Stay Petition)	Mohd Abdul Kareem Vs The State of Telangana	MOHD MUZAFFER ULLAH KHAN	PUBLIC PROSECUTOR	RANGA REDDY MEMO FILED USR 16820/2026
125	CRLP/17738/2025 IA 1/2025(Stay Petition)	Ravi Kumar Chinthada Vs The State of Telangana	ANUGANTI PRANEETH	PUBLIC PROSECUTOR	RANGA REDDY
126	CRLP/4851/2026 CRLP/1264/2026	N. Venkatesh Vs The State of Telangana	M/S ELITE LEX LLP	PUBLIC PROSECUTOR	RANGA REDDY (CHIEF NOTE)

127	CRLP/1264/2026 IA 1/2026(Dispense with Petition)	SHRI N.V.S.R MOHAN RAO @ RAMBABU Vs THE STATE OF TELANGANA REP. BY SHO WPS, CCS	M/S ELITE LEX LLP	PUBLIC PROSECUTOR PARAVASTU KRISHNA (R2)	HYDERABAD MEMO PROOF OF SERVICE FILED USR 18277/2026
ADMISSION					
128	SA/256/2022 IA 1/2026(Permission Petition)	Kawali Venkatiah Vs Kawali Bheemaiah and 6 others		RAPOLU BHASKAR	NARAYANPET Counter filed by the Respondent No.1 vide USR No.74923 dated 24/08/2022 Counter Affidavit filed by the Respondent No.1 in Stay Petition vide USR No.74927 dated 24/08/2022 KAWALI VENKATIAH (PETITIONER) R1- App by Rapolu Bhaskar(16660) vide USR No.125029 dated 07-11- 2025 Counter affidavit filed by the Respondent No.1 in IA.No.3/2025 vide USR No. 143935 dated 11.12.2025 Counter affidavit filed by the Respondent No.1 in IA.No.2/2025 vide USR No. 143761 dated 11.12.2025
129	SA/23/2023 IA 1/2023(Stay Petition)	Gandla Ravinder Vs Gandla Ashok kumar	VENU CHEGGAM	MAMILLA KISHAN (R5) PEARL LAW ASSOCIATES (R4) MAMILLA KISHAN (R6) A GOPALA KRISHNA (R2)	MEDAK MEMO FILED BY THE PETITIONER filed vide USR No. 125894 dated 21.12.2023
130	CRLRC/108/2026	Shaik Ayesha Begum Vs The State of Telangana,	P S V PRASAD	PUBLIC PROSECUTOR VENKAT RATHNAM THANNEERU (R3) VENKAT RATHNAM THANNEERU (R5) VENKAT RATHNAM THANNEERU (R4)	NALGONDA
131	CRLRC/258/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Dispense with Petition) IA 3/2026(Stay Petition)	Mohammed Rafique Ahmed Khan, Vs The State of Telangana	P VAMSHEEDHAR REDDY	PUBLIC PROSECUTOR SYED LATEEF (R3) SYED LATEEF (R2) SYED LATEEF (R4)	HYDERABAD R1-VAKALTH FILED VIDE USR NO.39185/202 6 BY M/S SYED LATEEF

132	CRLRC/306/2026 IA 1/2026(Condone Delay in Rep)	Deepthi Chandra Madiraju Vs The State of Telangana	VENKATA SRINIVASA RAO KAJA	PUBLIC PROSECUTOR SURESH SHIV SAGAR (R2)	RANGA REDDY MEMO(PROOF OF SERVICE) FILED VIDE USR NO.92969/202 6 BY M/S K V SRINIVASA RAO R1-VAKALAT FILED VIDE USR NO.93592/202 6 BY SURESH SHIV SAGAR
133	CRLRC/402/2026 IA 2/2026(Suspension Petition)	Mallam Ravi Vs State of Telangana	KANDURI KOUSHIK	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
134	CRLRC/587/2026 IA 2/2026(Suspension Petition) IA 3/2026(Miscellaneous Petition) IA 4/2026(Extension Petition)	Indian Institute of Aerospace Technology and Management Vs Lanka Srikanth Reddy	C M R VELU	PUBLIC PROSECUTOR (R2)	MEDCHAL- MALKAJGIRI
135	CRLRC/687/2026 IA 2/2026(Suspension Petition)	Kaparthi Santhosh Vs The State of Telangana	SOMAVARAPU SATYANARAYANA	PUBLIC PROSECUTOR	SIDDIPET
136	CRLRC/716/2026 IA 2/2026(Direction Petition)	SMT. JAYSHREE J.M., Vs THE STATE OF TELANGANA	L RAM SINGH	PUBLIC PROSECUTOR	HYDERABAD
137	CRLRC/789/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Direction Petition)	Akash Sarkar Vs The State of Telangana	REDDAMAINA THIRUPATHI	PUBLIC PROSECUTOR	RANGA REDDY
138	CRLRC/798/2026 IA 1/2026(Suspension Petition)	Gajula Ramchandram Vs The State of Telangana	THOODI CHANDRASEKHAR RAO	PUBLIC PROSECUTOR	SIDDIPET
139	CRLRC/820/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	P. RAVINDER REDDY Vs S. PRAVEEN REDDY	VARA PRASAD D B A	PUBLIC PROSECUTOR (R2)	HYDERABAD
140	CRLA/822/2026 IA 1/2026(Condone Delay Petition)	Thirpari Kavitha Vs Tirpari Goverdhan	T S ANIRUDH REDDY	PUBLIC PROSECUTOR (R4)	NALGONDA RR 1TO3 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED R4 APP BY P.P

INTERLOCUTORY

141	SA/371/2022 IA 1/2022(Stay Petition) IA 2/2022(Vacate Stay Petition) IA 1/2023(Extension Petition) IA 1/2024(Extension Petition)	A.Yadagiri Vs A.Jaya Laxmi	R A ACHUTHANAND	BANKATLAL MANDHANI	HYDERABAD AML
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142	CRLRC/311/2023 IA 1/2025(Permission Petition)	M/s.Industrial Accessories and Services Vs The State of Telangana	GVVSR SUBRAHMANYAM	PUBLIC PROSECUTOR	HYDERABAD R2-NOITCE SENT NOT YET RETURNED. Court Slip Dt:12.06.2023
143	CRLRC/381/2023 IA 2/2023(Permission Petition)	M/s. GDR CYLENDERS PVT. LTD Vs M/s. Usha Enterprises	K ANNAPURNA REDDY	SIRGAPOOR SAHIL REDDY PUBLIC PROSECUTOR (R2)	HYDERABAD memo filed usr 55927/2023.
144	CRLRC/454/2025 IA 1/2025(Stay Petition)	Smt Mengani Vaishali Devi @ Rithika, Vs Bheemuni Mahesh	B SUBASH	M/S NAGURBABU LAW FIRM PUBLIC PROSECUTOR (R2)	RANGA REDDY
145	CRLRC/609/2025 IA 1/2026(Direction Petition)	Burugu Jayaraju Vs The State of Telangana	P RAMA SHARANA SHARMA	PUBLIC PROSECUTOR MANIDEEP MADHAVARAPU (R2)	KHAMMAM MEMO PROOF OF SERVICE FILED USR 109624/2025.
146	CRLA/897/2026 IA 3/2026(Suspension Petition)	Sheik Ankush Vs The State of Telangana	POTHAMSHETTI MANOJ KUMAR	PUBLIC PROSECUTOR	RANGA REDDY

FINAL HEARING

147	CRLRC/797/2023	Varala Devanand Vs The State of Telangana	SATTAR MANOJ	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
148	CRLRC/593/2025	Vemla Baburao, Vs Pasumarthy Muktheswara Rao,	P RAMA SHARANA SHARMA	M VIDYAVATHI PUBLIC PROSECUTOR (R3)	KHAMMAM (COURT SLIP)

FOR EXTENSION OF INTERIM ORDERS (AT 3.45 PM)

149	CRLP/787/2025 IA 2/2025(Stay Petition) IA 4/2025(Extension Petition) IA 7/2025(Extension Petition) IA 8/2025(Extension Petition)	Khaja Hasan Vs M. Sukumar Reddy	KATIKA RAVINDER REDDY	PUBLIC PROSECUTOR (R2)	HYDERABAD PROOF OF SERVICE FILED USR 23939/25.
150	CRLRC/892/2025 IA 1/2025(Stay Petition) IA 1/2026(Extension Petition)	Rangishetty Narsimha Rao, Vs The State of Telangana, Through P.S. Kodad Town,	M PHANINDRA PAVAN KASHYAP	PUBLIC PROSECUTOR	SURYAPET MEMO FILED USR 142383/2025.
151	CRLP/2450/2025 IA 1/2026(Extension Petition)	G.Jamuna, Vs The State of Telangana,	K. KIRAN MAYEE	PUBLIC PROSECUTOR ENUGANTI SUDHANSHU RAO (R2)	HYDERABAD
152	CRLP/4006/2025 IA 1/2025(Stay Petition) IA 3/2025(Amendment Petition)	Pathi Madhav Vs The State of Telangana	KAMBALAPALLI SRAVAN KUMAR REDDY	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI PROOF OF SERVICE FILED USR 40276/25
153	CRLP/9565/2025 IA 2/2025(Stay Petition) IA 1/2026(Vacate Stay Petition)	Mr.Patella Narasimha Reddy Vs The State of Telangana	DAMODAR MUNDRA	PUBLIC PROSECUTOR CH SAMSON BABU (R2) CH SAMSON BABU	SANGAREDD Y Counter Affidavit CRLPUSR 2026/87475

154	CRLP/17482/2025 IA 1/2025(Dispense with Petition) IA 2/2025(Stay Petition)	K. Bapineedu Chowdary Vs The State of Telangana	DAMMALAPATI MANASA	PUBLIC PROSECUTOR BANDAR SRIKANTH (R2)	RANGA REDDY MEMO PROOF OF SERVICE FILED USR 14759/2026
155	CRLP/17518/2025 IA 1/2025(Stay Petition) IA 1/2026(Extension Petition)	Madishetty Udaya Kumar Vs State of Telangana	PRABHAKAR PERI	PUBLIC PROSECUTOR E S VARAPRASAD (R2)	HYDERABAD MEMO PROOF OF SERVICE FILED USR 4752/2026

FOR ORDERS

156	CRLP/13269/2026	Dhaneukula Tharun Teja, Vs The State of Telangana,	S M SAIFULLAH	PUBLIC PROSECUTOR	HYDERABAD
157	CRLP/13326/2026	L. Mathew Sanjay (A-2) Vs The State of Telangana	C VASUNDHARA REDDY	PUBLIC PROSECUTOR	HYDERABAD